

**HIGH COURT OF UTTARAKHAND  
AT NAINITAL**

**NOTICE**

No. **34** UHC/Admin.B/XI-C/2005

Dated:07.06.2023

Applications are invited from the Advocates of the High Court Bar Association, Nainital, who have 5 years standing at the Bar, are willing to work as Mediators in the Mediation and Conciliation Centre of this Court and ready to undergo 40 hours mediation training at Uttarakhand Judicial And Legal Academy (UJALA), Bhowali. The applicants shall submit their applications in the format given below:

**Application for Appointment as Advocate Mediator in the High Court**

1. Name: .....
2. Father/Husband Name:.....
3. Address:.....
4. Date of Birth:.....
5. Education Qualification:.....
6. Experience as an Advocate:.....
7. Enrollment No.....  
(along with a copy of enrollment certificate)
8. Phone No. (Mobile/Landline):.....
9. Email id:.....
10. Experience of Mediation or any other experience:.....  
.....
11. Have you ever obtained any training of Mediator? If yes, give details and attached the requisite certificate of training: .....  
.....  
.....
12. A brief synopsis as to why you want to become a Mediator.....  
.....
13. Any other information:.....  
.....



**Verification:**

Verified that the information given is true and correct to the best of my knowledge and nothing has been concealed there from. In case, the information or any part thereof is found false then my application may be treated as disqualified

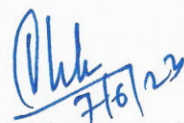
Date:

Signature of the applicant

Note:

1. Self attested copies of relevant documents in support of age proof, educational qualification and experience should be attached with this application. Experience certificate from the concerned bar association should be attached.
2. Selected applicants are to undergo a mandatory 40 hours Mediation training programme.

The applications should reach in Admin.B of High Court of Uttarakhand, on or before 15.06.2023.

  
Registrar (Protocol)  
High Court of Uttarakhand